

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2118
ANSWERED ON:24.08.2012
THERMAL AND GAS BASED POWER PLANT
Saroj Smt. Sushila

Will the Minister of POWER be pleased to state:

- (a) whether Government had decided to set up 1500 MW Aravali Super Thermal Power Plant at Bawana and 750 MW gas based Thermal Power Station at Bamnoli;
- (b) if so, the present status of the construction of the above plants along with the reasons for delay; and
- (c) the present status of the proposed plan of 2005 providing for separate subgrid for Delhi NCR?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Aravali Power Company Pvt. Ltd (APCPL) is a Joint Venture Company promoted by NTPC Ltd, Indraprastha Power Generation Company Limited (IPGCL) and Haryana Power Generation Company Limited (HPGCL) formed with a objective to set up a coal based power project of 1500 MW in District Jhajjar in Haryana. Bawana is a separate 1500 MW gas based project being set up by Pragati Power Corporation Limited (PPCL) in Delhi. Bamnoli is yet another gas based thermal power project to be set up by the PPCL in Delhi.

(b): Out of the total capacity of 1500 MW of the coal based power plant at Jhajjar, 1000 MW have already been commissioned & remaining 500 MW is likely to be commissioned in this financial year.

1500 MW gas based project of PPCL at Bawana in Delhi is under advance stage of construction. Out of 1500 MW capacity, 1000 MW has already been commissioned and balance 500 MW is likely to be commissioned in this financial year.

The Bamnoli CCGT (750 MW) power plant by M/s PPCL has been planned in Delhi for 12th Plan and an application for allocation of Gas for 800 MW gas based project (2GTs of 250 MW and 1 ST of 300 MW) at Bamnoli has been received in CEA. In view of reduced production of KG D6 gas in the country, additional gas is presently not available for allocation to new gas based power plants. This project has not been allocated gas so far. Further, Ministry of Power (MOP) / Central Electricity Authority (CEA) has issued an advisory to all the developers of gas based power plants not to plan for any project based on domestic gas till 2015-16, as there is no certainty of availability of the same as indicated by Ministry of Petroleum & Natural Gas (MOP&NG).

(c): The issue of formation of Unified Power Authority for NCR/creation of separate NCR sub-grid out of Northern Grid was discussed in 2005 and a consensus emerged that formation of such authority for NCR would be a difficult proposition due to administrative and legal issues. In view of this, no further action was taken up in this regard.